

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s).
32225-32227/2018

UTTAR PRADESH SUGAR MILL ASSOCIATION

Petitioner(s)

VERSUS

COOPERATIVE CANE DEVELOPMENT SOCIETY LTD THROUGH ITS CHAIRMAN &
ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.146303/2018-PERMISSION TO FILE
PETITION (SLP/TP/WP/..))

Date : 18-02-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Archit Gupta, Adv.
Mr. Narender K. Verma, Adv.
Mr. Manish K. Bishnoi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Advocate-on-record, Mr.Rohit Kumar Singh appears for
respondent Nos.3, 4 and 5 in SLP(C) No.32225/2018, respondent
Nos.3 and 4 in SLP(C) No.32226/2018 and respondent Nos.3, 4 and
5 in SLP(C) No.32227/2018. He seeks time to file vakalatnama
and counter affidavit. Be filed within four weeks.

Ld. Counsel for the petitioner to take fresh steps for
service of respondent Nos.6 and 8 within two weeks.

Rest of the respondents have been served but no one has
entered appearance.

List again on 11.4.2019.

ANIL LAXMAN PANSARE
Registrar